

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 113 of 2016 (SZ)

Appellant(s) Heera Kerala Developers Pvt., Ltd., Heera Park, Vazhuthacaud, Thiruvananthapuram, Rep. by its Managing Director, Dr. A.R. Babu.	Respondent Vs. Kerala Coastal Zone Management Authority, Rep. by its Secretary, Department of Environment and Climate Change, Thiruvananthapuram.
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Legal Practitioners for Appellant(s) M/s. P.B. Sahasranaman, S. Kamaleshkannan and S. Sai Sathya Jith.	Legal Practitioners for Respondents Mr. T.N.C. Koushik for Respondent.
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Note of the Registry	Orders of the Tribunal
Order No. 5	Date: 29 th May, 2017 The application is posted for final arguments today. As the Expert Member is not available, the final arguments cannot be heard. List the matter for final arguments on 11.07.2017. <div style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</div>